

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 410
ANSWERED ON 06/02/2023

FUNCTIONAL HOUSEHOLD TAP CONNECTIONS

410 SHRI MUKUL BALKRISHNA WASNIK:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the State-wise details of the progress made under Jal Jeevan Mission (JJM) so far in achieving the objective to enable every rural household with assured and clean water supply through Functional Household Tap Connections by 2024;
- (b) the State-wise numbers of the villages having functional Village Water and Sanitation Committees (VWSCs);
- (c) whether Government has any plans to modify the guidelines for ensuring effective implementation of JJM; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

(a) To enable every rural household in the country to have assured potable water through tap water connection by 2024, Government of India, in partnership with State Governments, is implementing Jal Jeevan Mission (JJM)-Har Ghar Jal since Aug., 2019.

At the time of announcement of Jal Jeevan Mission, 3.23 Crore (17%) rural households were reported to have tap water connections. So far, as reported by States/UTs, more than 7.83 Crore rural households have been provided with tap water connections in last three and half years. Thus, as on 02.02.2023, out of 19.36 Crore rural households in the country, around 11.07 Crore (57%) households are reported to have tap water supply in their homes. State/ UT-wise details are at **Annex-I**.

(b) For creating a 'sense of ownership' among rural communities, under JJM, Gram Panchayat and/ or its sub- committee/ user group i.e., Village Water & Sanitation Committee (VWSC)/ Pani Samiti, has been empowered to plan, implement, manage, operate and maintain in-village water supply system. As reported, as on 02.02.2023, VWSCs/ Pani Samitis have been constituted in more than 5.20 lakh villages across the country. State/ UT-wise details are at **Annex-II**.

(c) & (d) To achieve the goal of JJM in the whole country with speed and scale, Operational guidelines for the implementation of Jal Jeevan Mission – Har Ghar Jal were firmed up in consultation with State Governments and other stakeholders working in water sector and the same was shared with States. Further, Government of India is handholding the States through number of steps *inter alia*, which includes joint discussion and finalization of annual action plan (AAP) of States/ UTs regular review of implementation, workshops/ conferences/ webinars for capacity building and knowledge sharing, field visits by multi-disciplinary teams and National WASH experts, to provide technical support, etc. Moreover, as per feedback received from the States/ UTs through regular reviews & follow-ups and to address the problems being faced by the State implementing agencies, necessary amendments are made in the operational guidelines, from time to time.

Annex referred in the reply to Rajya Sabha Unstarred Question No. 410 answered on 06.02.2023

State/ UT-wise status of tap water connections in rural households

(As on 02.02.2023)

(Number in lakhs)

S. No.	State/ UT	Total rural HHs as on date	Rural HHs with tap water connection as on 15.8.2019	Rural HHs with tap water supply	
				No.	In%
1.	A & N Islands	0.62	0.29	0.62	100.00
2.	Andhra Pr.	95.18	30.74	65.39	68.71
3.	Arunachal Pr.	2.22	0.23	1.57	70.66
4.	Assam	67.22	1.11	28.91	43.01
5.	Bihar	1,66.30	3.16	158.97	95.59
6.	Chhattisgarh	50.08	3.20	19.07	38.08
7.	DNH and D&D	0.85	0.00	0.85	100.00
8.	Goa	2.63	1.99	2.63	100.00
9.	Gujarat	91.18	65.16	91.18	100.00
10.	Haryana	30.41	17.66	30.41	100.00
11.	Himachal Pr.	17.09	7.63	16.70	97.71
12.	J&K	18.68	5.75	10.62	56.86
13.	Jharkhand	61.19	3.45	18.35	29.99
14.	Karnataka	1,01.18	24.51	62.06	61.34
15.	Kerala	70.69	16.64	32.43	45.88
16.	Ladakh	0.43	0.01	0.31	71.82
17.	Lakshadweep	0.13	0.00	-	-
18.	Madhya Pr.	1,19.90	13.53	56.35	47.00
19.	Maharashtra	1,46.73	48.44	106.44	72.54
20.	Manipur	4.52	0.26	3.42	75.84
21.	Meghalaya	6.35	0.05	2.87	45.19
22.	Mizoram	1.33	0.09	0.98	74.00
23.	Nagaland	3.66	0.14	2.20	60.16
24.	Odisha	88.56	3.11	50.28	56.77
25.	Puducherry	1.15	0.94	1.15	100.00
26.	Punjab	34.26	16.79	34.24	99.96
27.	Rajasthan	1,05.33	11.74	33.51	31.82
28.	Sikkim	1.32	0.70	1.04	78.70
29.	Tamil Nadu	1,25.51	21.76	74.05	59.00
30.	Telangana	53.98	15.68	53.98	100.00
31.	Tripura	7.42	0.25	4.34	58.54
32.	Uttar Pr.	2,62.68	5.16	76.25	29.03
33.	Uttarakhand	14.94	1.30	10.81	72.34
34.	West Bengal	1,82.64	2.15	54.73	29.97
	Total	19,36.35	3,23.63	11,06.75	57.16

Source: JJM – IMIS

HH: Household

Annex referred in the reply to Rajya Sabha Unstarred Question No. 410 answered on 06.02.2023

State/ UT-wise status of constitution of VWSC/ Pani Samiti/ Village Council
(as on 02.02.2023)

S. No.	States/ UTs	No. of VWSC/ Pani Samiti/ Village Council constituted
1.	A&N Islands	266
2.	Andhra Pradesh	18,347
3.	Arunachal Pradesh	5,465
4.	Assam	15,227
5.	Bihar	2,334
6.	Chhattisgarh	19,661
7.	DNH & DD	96
8.	Goa	378
9.	Gujarat	18,093
10.	Haryana	6,693
11.	Himachal Pradesh	18,041
12.	Jammu & Kashmir	6,181
13.	Jharkhand	28,729
14.	Karnataka	28,132
15.	Kerala	1,578
16.	Ladakh	250
17.	Madhya Pradesh	30,043
18.	Maharashtra	40,300
19.	Manipur	2,550
20.	Meghalaya	6,053
21.	Mizoram	677
22.	Nagaland	1,485
23.	Odisha	44,388
24.	Puducherry	246
25.	Punjab	11,694
26.	Rajasthan	42,800
27.	Sikkim	438
28.	Tamil Nadu	12,525
29.	Telangana	7,330
30.	Tripura	1,176
31.	Uttar Pradesh	95,740
32.	Uttarakhand	15,017
33.	West Bengal	38,731
	Total	5,20,664